

**Executive Director of Union Bank of India**

1254. SHRI C. JANGA REDDY: Will the Minister of FINANCE be pleased to state:

(a) whether the CBI has investigated certain allegations against the Executive Director of the Union Bank of India and has found a prima-facie case of corruption;

(b) whether permission was sought from his Ministry for initiating action against him;

(c) whether the RBI has conducted an independent enquiry in the matter, if so, the findings and the action recommended; and

(d) the follow-up action so far taken and proposed to be taken?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) to (d). The matter is under examination.

**Newsitem Captioned "Novel Ways Of Drug Smuggling Unearthed"**

1255. DR. G.S. RAJHANS:  
SHRIMATI MADHUREE  
SINGH:

Will the Minister of FINANCE be pleased to state:

(a) whether the attention of Government has been drawn to a newsitem captioned "Novel ways of drug smuggling unearthed" as reported in the Hindustan Times dated 13 October, 1988;

(b) if so, whether the enforcement agencies have unearthed suspicious equipments and found heroin, etc.; and

(c) what further steps Government propose to take to unearth drug smugglers in the country?

THE MINISTER OF STATE IN THE DEPARTMENT OF REVENUE IN THE MINISTRY OF FINANCE (SHRI A.K. PANJA): (a) to (c). Yes, Sir. In the recent seizures of drugs at Bombay, novel methods of concealing the heroin and smuggling through a sealed tin of pine-apple slices, car fuel filters, an artificial leg, inside a T.V. picture tube, etc. by drug traffickers have come to the notice of the enforcement authorities.

Government have launched various aggressive counter-measures which, *inter alia*, include provision of deterrent punishments against drug-related crimes, strengthening of preventive and intelligence machinery (especially around borders and vulnerable areas), adoption of a liberalised reward scheme for officers and informers. The Prevention of Illicit Traffic in Narcotic Drugs and Psychotropic Substances Act, 1988 provides for preventive detention upto a maximum of 2 years for drug-related crimes. A number of operations are also conducted against drug traffickers in the country by targetting intelligence on them by the enforcement agencies. All these are intended to immobilise drug traffickers effectively. The matter is also kept under constant watch for appropriate follow-up action.

**Sick Industries In Orissa**

1257. SHRI K. RAMAMURTHY: Will the FINANCE MINISTER be pleased to state:

(a) whether a survey undertaken by the Reserve Bank of India has shown that 53 percent of the 26,000 industries in Orissa are sick because of entrepreneurial inexperience;

(b) if so, the steps being taken to ensure that public sector bank's investments made in such industries are made productive; and

(c) the break-up of loans and credits provided to such industries in Orissa, bank-wise?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) and (b). Reserve Bank of India has reported that no such survey has been conducted by them in the

State of Orissa.

(c) Industry-wise position in respect of Orissa for non-SSI sick units as at the end of June, 1987 as reported by RBI is given below:

(Amount in crores of Rs.)

<i>Industry</i>	<i>Non-SSI Sick Units*</i>	
	<i>No.</i>	<i>Amount Outstanding</i>
<i>1</i>	<i>2</i>	<i>3</i>
Textiles	3	7.35
Engineering	2	0.74
Chemicals	3	5.66
Paper	—	—
Jute	—	—
Iron & Steel	1	9.46
Miscellaneous	1	0.63
	10	23.84

\*Non SSI sick units (as defined in Sick Industrial companies (Special Provision) Act, 1985.

Bank-wise outstanding against Sick SSI units in Orissa as at the end of June, 1987 is given in the Statement below.

#### STATEMENT

(Amount in Crores)

<i>Bank</i>	<i>Amount Outstanding</i>
<i>1</i>	<i>2</i>
Allahabad Bank	0.15
Andhra Bank	0.25
Bank of Baroda	0.38
Bank of India	0.75
Canara Bank	0.92

1	2
Central Bank of India	1.31
Dena Bank	0.09
Indian Bank	0.30
Indian Overseas Bank	0.14
New Bank of India	0.06
Oriental Bank of Commerce	0.04
Punjab National Bank	0.33
Syndicate Bank	0.15
Union Bank of India	1.17
United Bank of India	6.15
UCO Bank	1.08
State Bank of India	19.23
Federal Bank	Negligible
	32.50

### **Progress of Narmada Project**

1258. SHRI AMARSINH RATHAWA:  
Will the Minister of WATER RESOURCES  
be pleased to state:

(a) whether the construction work on Narmada Project in Gujarat has been slowed down causing further delay in its completion;

(b) if so, the reasons therefor;

(c) what steps are being taken to complete this project within the time limit;

(d) the progress so far made in regard to the construction of Narmada Canal; and

(e) the names of the districts of Gujarat State through which this canal passes?

THE MINISTER OF LAW AND JUSTICE AND MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND):  
(a) to (c). The Government of Gujarat has set up Sardar Sarovar Narmada Nigam Limited for timely execution of Sardar Sarovar Project.

(d) Work between 0 to 82 km. is at present under progress.

(e) The Canal will pass through Bharuch, Vadodara, Panchmahals, Kheda, Ahmedabad, Gandhinagar, Mehsana and Banaskantha districts.